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Title: Demand of discussion on anti-farmers policy of importing wheat costing about Rs.1000 crore by the State Trading Corporation.

DR. Y.S. RAJA SEKARA REDDY : Sir, the State Trading Corporation has imported wheat costing about Rs. 1,000 crore. This policy is totally anti-farmers policy... (Interruptions)... The State Trading Corporation has imported wheat worth Rs. 1000 crore.

In the month of February 1998 all this has been done. Without proper tendering this has been done. This is totally an anti farmer policy. When the Food Ministry and the Agriculture Ministry have categorically stated that there is no need for importing wheat, the Commerce Ministry has gone ahead and imported the wheat.

Another very important thing is that whereas the procurement price which is being paid to a farmer is Rs.510, the imported price is Rs.850 per quintal. This is meaningless, absurd.

On this, the Congress Party has given notices for so many motions and we want a discussion on the floor. Unfortunately this is not being allowed. Please allow a discussion on this subject. This is very very important. The anti farmer policy of the Government is also to be discussed. At least a hundred crore rupees kickback is involved in this entire thing. We are calling this wheat scam. This is a matter to be discussed. Please allow the discussion at the earliest.

SHRI AJIT JOGI (RAIGARH): On this we have submitted notices for an Adjournment Motion and a Calling Attention Motion. This is a very serious matter.

">SHRI RAJESH PILOT (DAUSA): The Government must come out on its own.

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संसदीय कार्य मंत्री तथा पर्यटन मंत्री (श्री मदन लाल खुराना): अध्यक्ष जी, मैंने इसलिए जो डेट रखी है

... (व्यवधान)

आपने जो मामला उठाया है, वह वर्तमान सरकार का नहीं है।

... (व्यवधान)

आप मेरी बात सुन लीजिए।

... (व्यवधान)

मैंने इसलिए कहा कि जैसे हमारे

... (व्यवधान)

मेरा कहना यह है कि यह सरकार पारदर्शक है, जवाबदेह है।

... (व्यवधान)

आप पूरी बात सुन लीजिए।

... (व्यवधान)

आप माननीय सदस्यों को बुला लें, लीडर्स को बुला लें। आपके पास नोटिस दे दें और आप जो फैसला करेंगे, वह हमें मंजूर होगा।

... (व्यवधान)

अध्यक्ष जी, इन्होंने अभी डिस्कशन की मांग की है।

... (व्यवधान)

आपने अभी जीरो ऑवर में डिस्कशन की मांग की है।

... (व्यवधान)

पर आप बुलाकर बात कर लें। ... (व्यवधान)

हमने कोई ऑर्डर नहीं किया।

... (व्यवधान)

वह पहले का ऑर्डर था। ... (व्यवधान) मैंने भी देखा है।

... (व्यवधान)

आपने इस समय डिस्कशन की मांग की है जिसे हम मान रहे हैं।

... (व्यवधान)

अध्यक्ष महोदय : एक ही बात को कितने मैम्बर्स बोलेंगे।

... (व्यवधान)

MR. SPEAKER: Now Shri Subbarami Reddy.

...(Interruptions)

MR. SPEAKER: I have called Shri Subbarami Reddy to speak. We will decide later.

... (Interruptions)

MR. SPEAKER: The Minister has replied categorically. We will decide.

... (Interruptions)

DR. Y.S. RAJASEKARA REDDY : This is straightway an allegation on you. He is alleging that you are not allowing this to be discussed in this House. Please do something about it. We want this to be discussed. ...

(Interruptions)

MR. SPEAKER: We will take a decision. We want this to be discussed.

SHRI RAJESH PILOT (DAUSA): The hon. Minister says that it was the decision of the previous Government. I agree it was decided when the previous Government was in power.

... (Interruptions)

SHRI RAJESH PILOT : You are in Government today. Do not make the payments; cancel the order, if you have the guts. Why do you not do that?

श्री मदन लाल खुराना : अभी जो आपने डिस्कशन की मांग की, मैंने कहा कि ठीक है। ... (व्यवधान) अभी आपने जो मांग की है, वह डिस्कशन की मांग की है।

... (व्यवधान)

इन्होंने यह प्रश्न उठाया है और डिस्कशन की मांग की है।

... (व्यवधान)

SHRI RAJESH PILOT : I am saying, you cancel the order and order an investigation. (Interruptions)

श्री मदन लाल खुराना : मैं कोई भी कैसे होता हूँ ?

SHRI RAJESH PILOT : Discussion in Parliament is not necessary, if you cancel the order. Are you ready to do it? (Interruptions)

श्री लक्ष्मण सिंह (राजगढ़): आपकी भी जांच करा लें, १०० करोड़ रुपये का घोटाला है।

MR. SPEAKER: I have called Dr. Subbarami Reddy to speak.

... (Interruptions)

DR. Y.S. RAJASEKARA REDDY : Sir, both the earlier Government and the present Government are involved in this. (Interruptions)

श्री चन्द्रशेखर साहू (महासुमन्द): माननीय सदस्य को बोलने के लिए बुला लिया, फिर ये क्यों बोल रहे हैं ?

... (व्यवधान)

SHRI KHARABELA SWAIN (BALASORE): Sir, the Zero Hour should not be disturbed. (Interruptions)

श्री कांतिलाल भूरिया (झाबुआ) : माननीय खुराना जी, इस आर्डर को कैंसिल करो। इसको कैंसिल कर दो, फिर चर्चा की कोई बात नहीं है।

SHRI KHARABELA SWAIN : Mr. Speaker, Sir, the Zero Hour is very very important. (Interruptions)

MR. SPEAKER: Please take your seats. I have called Dr. Subbarami Reddy.

... (Interruptions)

MR. SPEAKER: Dr. Raja Sekara Reddy, please take your seat. He has already replied to it.

DR. Y.S. RAJA SEKARAREDDY : The present Government is also involved in this. Please allow a discussion on this. (Interruptions)

MR. SPEAKER : The hon. Minister has already said that they have no objection to have a discussion on this.

... (Interruptions)

DR. Y.S. RAJASEKARA REDDY : We want your decision and not the decision of the Government on this. (Interruptions)

SHRI KHARABELA SWAIN : You will have to allow us also. We have also given notices. How is it that only they can speak all the time. I am also a Member of this august House. Why is my right being curtailed? I just

want to know this. I also have the right to speak. You have to listen to us also. I will also speak and you will have to listen. (Interruptions)

DR. Y.S. RAJA SEKARAREDDY : What about your ruling?

MR. SPEAKER: I will give my ruling later.

... (Interruptions)

PROF. P.J. KURIEN (MAVELIKARA): Sir, we want to have a discussion on this.

MR. SPEAKER: Prof. Kurien, the hon. Minister has agreed to it. I will go through the notice.

... (Interruptions)

PROF. P.J. KURIEN : I did not hear it. But if the Government has no objection, why do we not have the discussion now?

MR. SPEAKER: The hon. Minister has agreed to it.

... (Interruptions)

DR. Y.S. RAJASEKARA REDDY : We are alleging that you are responsible for not allowing this discussion!
(Interruptions)

12.13 hrs

(At this stage, Dr. Y.S. RajaSekara Reddy and some other hon. Members came and stood on the floor near the Table.)

MR. SPEAKER: Dr. Reddy, he has agreed for a discussion. Please go back to your seats

... (Interruptions)

SHRI VIJAY GOEL (CHANDNI CHOWK): Mr. Speaker, Sir, this is not the proper way.

MR. SPEAKER: Dr. Reddy, let us complete the Zero Hour submissions. I understand your feelings. I understand the feelings of hon. Members. The hon. Minister has also agreed for a discussion. How can I allow it now? I will give a date later. You please go back to your seat now.

... (Interruptions)

MR. SPEAKER: Dr. Reddy, there is a procedure. I will have to go through the notice.

... (Interruptions)

12.14 hrs

(At this stage, Dr. Y.S. RajaSekara Reddy and some other hon. Members went back to their seats.)

MR. SPEAKER: Dr. Subbarami Reddy, I have called you to speak. Are you going to speak or not? Please proceed; otherwise, I will call the name of the next hon. Member from the list.

... (Interruptions)

SHRI K. YERRANNAIDU (SRIKAKULAM): Sir, Dr. Raja Sekara Reddy has cast aspersions on the Chair. Either he should withdraw those remarks or they should be expunged from the proceedings. (Interruptions) He has alleged, 'The Chair is responsible for not allowing a discussion on this'. Please remove those words from the record. (Interruptions)

MR. SPEAKER: If there is anything objectionable, it will be removed from the record.

... (Interruptions)

श्री राजेश पायलट : स्पीकर साहब, इसमें दो बातें होनी चाहिए।

... (व्यवधान)

Sir, the Government cannot say 'yes' or 'no'. If the Government says that there is no corruption, then we are ready for the discussion. ... (Interruptions) But they are just saying that they are ready for a discussion. Please make it clear whether there is corruption or not.

श्री मदन लाल खुराना: आपके माननीय सदस्य ने अपना पक्ष पेश करते हुए यह कहा कि डिसकशन चाहते हैं, मैंने तुरंत कह दिया कि ठीक है सरकार इसके लिए तैयार है। ... (व्यवधान) आप भी तैयार हो जाएं। लेकिन मंत्री जी को जवाब देने के लिए कुछ समय तो चाहिए। आप तो मंत्री रहे हैं, आपको सब पता है।

... (व्यवधान)

श्रीमती मीरा कुमार (करोल बाग): हम भी चाहते हैं कि डिसकशन हो, देखते हैं कि इसमें कितना भ्रष्टाचार है।

... (व्यवधान)

MR. SPEAKER: The hon. Minister has agreed for a discussion.

... (Interruptions)

श्री विजय गोयल : मेरा व्यवस्था का प्रश्न है।

अध्यक्ष महोदय: जीरो ऑवर में कोई पाइंट आफ आर्डर नहीं होता।

DR. T. SUBBARAMI REDDY (VISAKHAPATNAM): Sir, I am happy that the hon. Minister has agreed for a discussion. ... (Interruptions)

MR. SPEAKER: I have not allowed anybody to speak. I am allowing only Dr.Subbarami Reddy to speak.

... (Interruptions)